O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 1473
TO BE ANSWERED ON THE 11/12/ 2021

PRE AND POST HARVEST LOSS TO FARMERS

1473#. SHRI SATISH CHANDRA DUBEY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government is aware of the fact that farmers have to suffer huge loss due to various reasons such as natural calamities, before and after harvesting of crops and other issues, if so, the details thereof for the last three years, State-wise;

(b) the details of welfare schemes to deal with said issues; and

(c) the total number of affected farmers who have benefitted under these welfare schemes, State/district-wise?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from the State Government, in accordance with established procedures.

The Department of Agriculture and Farmers Welfare is concerned with providing relief under NDRF to farmers who have lost their crops due to drought, hailstorm, pest attack and cold wave/frost. The State Governments are responsible for disbursement of funds to the affected farmers through Direct Benefit Transfer. An amount of Rs.11224.86 Crore has been approved from NDRF during 2018-19 to 2020-21 to the States affected by the above said calamities (Annexure-I).

To provide financial support and claims against the crop yield losses due to natural risks/calamities, adverse weather conditions, pests & diseases etc., crop insurance schemes namely, Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS) are being implemented by the Government. All the farmers growing the crops/areas notified by the concerned State Government are eligible for coverage by paying their share of premium and get claims on loss of crop as per provisions of the respective schemes. State-wise details of claims paid and farmers benefitted (who got claims) under PMFBY from 2018-19 to 2020-21 (As on 24.11.2021) are at Annexure-II.

Annexure-I referred to in reply to parts (a) to (c) of the Rajya Sabha Unstarred Question No.1473 due for answer on 10.12.2021

State-wise details of National Disaster Response Fund (NDRF) assistance from 2018-19 to 2020-21 (drought, hailstorm, pest attack and cold wave/frost)

(Rs. in crore)

Sl. No.	Name of State	Calamity	Central assistance approved under NDRF
During - 2018-19			
1.	Andhra Pradesh	Drought (Kharif)	900.40
2.	Karnataka	Drought (Kharif) Drought (Rabi)	949.49 1040.87
3.	Maharashtra	Drought (Kharif)	4714.28
4.	Rajasthan	Drought (Kharif)	1206.62
5.	Gujarat	Drought (Kharif)	127.60
6.	Jharkhand	Drought (Kharif)	272.42
Total			9211.68
During - 2019-20			
1.	Manipur	Drought (Kharif)	34.81
2.	Rajasthan	Drought (Kharif)	230.77
3.	Rajasthan	Pest (Locust) attack (Rabi)	68.65
4.	Uttar Pradesh	Hailstorm (Rabi)	285.08
Total			619.31
During - 2020-21			
1.	Madhya Pradesh	Pest Attack (Kharif 2020)	1280.18
2.	Rajasthan	Drought (Kharif)	113.69
Total			1393.87

Annexure-II referred to in reply to parts (a) to (c) of the Rajya Sabha Unstarred Question No.1473 due for answer on 10.12.2021

State-wise details of claims paid and farmers benefitted (who got claims) under PMFBY from 2018-19 to 2020-21 (As on 24.11.2021)						
Name of States/UTs	2018-19		2019-20		2020-21	
	Claims Paid (Rs. in crore)	Farmer Applications Benefitted (In lakh)	Claims Paid (Rs. in crore)	Farmer Applications Benefitted (In lakh)	Claims Paid (Rs. in crore)	Farmer Applications Benefitted (In lakh)
A & N Islands	0.01	0.0002	0.00	0.00	0.00	0.00
Andhra Pradesh	1885.80	16.2	1254.00	12.7	Not Implemented	
Assam	2.80	0.1	0.00	0.00	0.00	0.00
Bihar	Not Implemented					
Chhattisgarh	1087.60	6.6	1296.60	15.0	853.90	17.2
Goa	0.10	0.0003	0.01	0.005	0.00	0.00
Gujarat	2777.90	13.9	111.70	0.9	Not Implemented	
Haryana	947.70	4.2	928.40	5.6	1118.60	4.4
Himachal Pradesh	55.00	1.3	66.6	1.7	19.20	0.9
Jammu & Kashmir	27.40	0.2	0.00	0.00	0.00	0.00
Jharkhand	51.00	1.0	0.00	0.00	0.00	0.00
Karnataka	2948.00	13.8	1349.30	7.9	485.80	3.9
Kerala	26.70	0.4	85.90	0.5	70.00	0.3
Madhya Pradesh	3777.10	22.6	5947.30	31.2	0.00	0.00
Maharashtra	6146.20	81.2	6748.50	88.1	940.60	12.8
Manipur	0.001	0.00002	1.10	0.03	0.00	0.00
Meghalaya	0.20	0.004	0.20	0.01	0.00	0.00
Odisha	1170.50	6.6	1152.80	12.2	546.00	15.6
Puducherry	0.50	0.005	6.20	0.1	0.00	0.00
Rajasthan	3466.60	21.1	4920.20	25.6	3449.30	22.4
Sikkim	0.002	0.00003	Not Implemented		0.02	0.0001
Tamil Nadu	2662.70	20.6	1136.50	17.9	565.70	10.3
Telangana	148.90	0.6	Not Implemented			
Tripura	0.02	0.002	0.80	0.1	2.20	0.3
Uttar Pradesh	469.20	6.3	1086.60	9.3	486.80	6.2
Uttarakhand	72.40	0.8	103.20	1.0	99.70	0.8
West Bengal	529.80	7.1	Not Implemented		Not Implemented	
GRAND TOTAL	28254.00	224.5	26196.00	229.8	8638.00	95.2

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